

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 15/(MAH)/2017
CA No.

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

NAME OF THE PARTIES: M/s. Araku Originals Limited

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1	KUMUDINI SUDHAKAR PARANJAPÉ	PRACTISING COMPANY SECRETARY	

ORDER

C.P. No. 15/13&14(1)/NCLT/MB/MAH/2017

For the application being in compliance with the sections and rules thereof, this
Bench hereby directs to give advertisement in the newspaper.

List this matter for final hearing on 17.03.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-

V. NALLASENAPATHY
Member (Technical).